

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**39. C.P.(CAA)/101/MB/2021 In C.A.(CAA)/1112/MB/2020**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 02.07.2021**

**NAME OF THE PARTIES: - Desai Foods Private Limited**

**Section: 230-232 of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Learned Counsel Mr. Hemant Sethi appeared for the Petitioner. Heard the arguments. **Reserved for Orders.**

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
02.07.2021  
Sushil

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**